

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 576/Admin.(Services)/2022 Dated: Allahabad: November 01, 2022

Subject:	<u>Regarding nomination of District Judges, Special Judges (POCSO), Principal Magistrates of Juvenile Justice Boards (JJBs) and Secretaries, DLSAs for participation in One Day Zonal Conference, to be held at Prayagraj on Sunday, 06.11.2022.</u>
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Sir,

With reference to your letter no. Spl.Prog./JTRI-1646 dated 31.10.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of captioned One Day Zonal Conference, to be held at **Prayagraj on Sunday, 06.11.2022** and to nominate the District & Sessions Judges, Special Judges (POCSO), Principal Magistrates of Juvenile Justice Boards (JJBs) and Secretaries, DLSAs of 12 districts, as mentioned in the enclosed **List-A** for participation in the said One Day Zonal Conference.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl: As above.

**sd/-
I/c Joint Registrar (J) (Services)**

No. 576(i)/Admin.(Services)/2022 Dated: Allahabad: November 01, 2022

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, **(1) Prayagraj, (2) Kaushambi, (3) Fatehpur, (4) Pratapgarh, (5) Varanasi, (6) Chandauli, (7) Jaunpur, (8) Mirzapur, (9) Bhadohi, (10) Sonbhadra, (11) Chitrakoot and (12) Sultanpur**, with the request to kindly attend the captioned Zonal Conference on **Sunday, 06.11.2022** at **Prayagraj** and kindly inform the other Officers, working under their administrative control, accordingly.
3. The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl: As above.

**sd/-
Deputy Registrar (Services)**

List-“A”

List of designated officers for nomination in One Day Zonal Conference to be held at Prayagraj on Sunday, 06.11.2022 for the Judicial Officers and other stakeholders of Juvenile Justice & POCSO Matters, under the aegis of Hon’ble High Court Juvenile Justice Committee

Sl. No	Judicial Officers holding the Post of				Districts
1.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Prayagraj
2.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Kaushambi
3.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Fatehpur
4.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Pratapgarh
5.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Varanasi
6.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Chandauli
7.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Jaunpur
8.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Mirzapur
9.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Bhadohi
10.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Sonbhadra
11.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Chitrakoot
12.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Sultanpur